

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, Shillong 3rd November, 2016

No.HCM.II/123/2015/4303 : It is hereby notified to all concerned that 11th November, 2016 (Friday) is declared a holiday on account of Wangala Festival.

REGISTRAR

Memo. No. HCM.II/123/ 2015/4303 A Dated, Shillong 3rd November, 2016

Copy to:-

1. The Joint Registrar-cum-Secretary to Hon'ble Chief Justice. High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD (I/c Judicial Section), High Court of Meghalaya, Shillong.
3. The Private Secretaries to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
4. The Private Secretaries to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
5. The PA to the Registrar General, High Court of Meghalaya, Shillong.
6. The Advocate General Meghalaya, High Court of Meghalaya, Shillong.
7. The Districts & Sessions Judge,
Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura.
8. The Registrar, High Court of Meghalaya
9. The Joint Registrar, High Court of Meghalaya, Shillong.
10. The Deputy Registrar (Admn.), High Court of Meghalaya, Shillong.
11. The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
12. The Assistant Registrar (Record), High Court of Meghalaya, Shillong.
13. The Assistant Registrar (Account), High Court of Meghalaya, Shillong.
14. The Chief Librarian, High Court of Meghalaya, Shillong.
15. The Chief Translator (In-charge Stationery), High Court of Meghalaya, Shillong.
16. The Public Relation Officer, High Court of Meghalaya, Shillong.
17. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
18. The Superintendent (Judl.) High Court of Meghalaya, Shillong.
19. Notice Board
20. Office File.


REGISTRAR